GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION No-1873 TO BE ANSWERED ON 2nd August, 2022

INTEGRATED HEALTH CARD FOR CITIZENS

1873: SHRI HARBHAJAN SINGH

Will the Minister of HEALTH and FAMILY WELFARE be pleased to state:

(a) whether Government proposes to implement an Integrated health card for citizens;

(b) if so, the details thereof and whether it is Aadhar linked;

(c) the manner in which it will be useful to the people; and

(d) the roadmap devised for its effective implementation?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): An individual can create their Ayushman Bharat Health Account (number) (ABHA) which is a unique identifier for a citizen in the health ecosystem. Presently, ABHA can be created by an individual through their Aadhaar number or driving license.

ABHA will help the individual to link and share their digital health records with consent across multiple systems and stakeholders. This helps create their longitudinal health records across different healthcare providers which facilitates better delivery of healthcare to them.

Ministry has taken multiple measures to accelerate ABHA adoption in the country. National Health Authority (NHA) is collaborating with several government health programmes, government health solutions/applications, private integrators to accelerate creation of ABHA. For ABHA creation in remote locations with limited or no internet connectivity, ABDM has also rolled out the feature of offline ABHA creation.
